NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.106/(MAH)/2013 CA No.

CORAM:

Dated: 21.03.2017

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017

NAME OF THE PARTIES: Shri Asher K. Melamed

V/s.

M/s. Touranto Company (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(1) Sudha Amare lawyer Amare

(2) Jaiponkarh Daya PDA Holder For Retioner

(3) Jayersh R. Vyers Adv. for the Respondents

ORDER T.C.P. NO. 106/397-398/CLB/MB/MAH/2013

- 1. The Learned Representatives of both the sides are present.
- After some deliberation, the Court is seeking clarification on certain issues, hence suggested to give submissions in the format manner, for which the same can be furnished on the next date of hearing.
- 3. Fixed for arguments and final hearing on **21.04.2017.** Date is duly communicated to both the sides.

Sd/-

M.K. Shrawat Member (Judicial)